

**HIGH COURT FOR THE STATE OF TELANGANA :: HYDERABAD**

**ABSTRACT**

**SENIOR CIVIL JUDGES – Promotions, Transfers and Postings of Senior Civil Judges –  
ORDERS - ISSUED.**

---

---

**ROC.NO.1257/2024-B.SPL.**

**NOTIFICATION No.530-B.SPL.**

**DATED: 04.10.2024.**

**The High Court is pleased to order the following Promotions, Transfers and Postings of Senior Civil Judges:-**

**I**

The Junior Civil Judges, mentioned in Column Number 2 are promoted as Senior Civil Judges for the year 2024 are posted to the stations mentioned in Column Number 3 of the corresponding row, and further directed to handover charge of their post(s), to the officers mentioned in Column Number 4 of the corresponding row, as directed hereunder, and get themselves relieved and proceed to their new stations and take charge of their respective **post(s) from the officer who is holding the post and also the post which his/her predecessor is holding full additional charge**, in consultation with the respective Principal District and Sessions Judges/ Unit Heads.

SL NO	NAME AND DESIGNATION OF THE OFFICER	POSTED AS	HAND OVER CHARGE OF HIS/HER POST TO
(1)	(2)	(3)	(4)
1.	Smt. Rita Lalchand, Prl. Junior Civil Judge –Cum- Judicial Magistrate of First Class (Juvenile Court), Medak.	Additional Senior Civil Judge-cum-Additional Assistant Sessions Judge, Rangareddy District at Ibrahimpatnam.  Post kept vacant	I Additional Junior Civil Judge-cum- I Additional Judicial Magistrate of First Class (Juvenile Court), Siddipet.
2.	Smt V.Shiva Ranjani, Prl. Junior Civil Judge -cum- Judicial Magistrate of First Class, Husnabad, Siddipet District.	I Additional Senior Civil Judge -cum- I Additional Assistant Sessions Judge, Khammam.  Vice Smt. M.Kalpana transferred	Additional Junior Civil Judge-cum-Additional Judicial Magistrate of First Class, Husnabad, Siddipet District.

3.	Smt. E.Sucharitha, Prl. Junior Civil Judge –cum- Judicial Magistrate of First Class, Jangaon.	Senior Civil Judge- cum-Asst. Sessions Judge, Jangaon.  Vice Sri C.Vikram transferred	I Additional Junior Civil Judge -cum- I Additional Judicial Magistrate of First Class, Hanumakonda.
4.	Smt.T.Lakshmi, Prl. Junior Civil Judge –Cum- Judicial Magistrate of First Class, Jadcherla, Mahabubnagar District	Principal Senior Civil Judge – cum - Assistant Sessions Judge, Gadwal.  Vice Smt. G.Kavitha Devi transferred	III Additional Junior Civil Judge -cum- III Additional Judicial Magistrate of First Class, Mahabubnagar.
5.	Smt. G.Anusha, Prl.Junior Civil Judge-cum- Prl.Judicial Magistrate of First Class, Zaheerabad, Sangareddy District.	XII Additional Chief Metropolitan Magistrate – cum - Special Metropolitan Magistrate for trial of cases under Labour and Factories Act, Hyderabad.  Vice Sri V.Eshwaraiah transferred	Junior Civil Judge-cum- Judicial Magistrate of First Class, Narayankhed, Sangareddy District.
6.	Ms. K.Kavitha (Kamalapuram), Junior Civil Judge –Cum- Judicial Magistrate of First Class, Alampur, Gadwal District.	Principal Senior Civil Judge-cum-Asst. Sessions Judge, Wanaparthy.  Vice Smt. V.Rajani transferred	I Additional Junior Civil Judge-cum-I Additional Judicial Magistrate of First Class (Juvenile Court), Gadwal.
7.	Sri A.Pradeep, Prl. Junior Civil Judge –Cum- Judicial Magistrate of First Class, Ramannapet, Yadadri Bhongir District.	Senior Civil Judge- cum-Asst. Sessions Judge, Warangal.  Vice Sri M.Sai Kumar transferred	Junior Civil Judge -cum- Judicial Magistrate of First Class, Choutuppal, Yadadri Bhongir.
8.	Sri K.Suresh, Prl. Junior Civil Judge –Cum- Judicial Magistrate of First Class, Suryapet.	Senior Civil Judge- cum-Assistant Sessions Judge, Kodad, Suryapet District Post kept Vacant	I Additional Junior Civil Judge-cum-I Additional Judicial Magistrate of First Class (Juvenile Court), Suryapet.

9.	Sri K.Venkata Mallik Subrahmanya Sarma, Administrative Officer, Telangana State Judicial Academy, Secunderabad.	Senior Civil Judge-cum-Asst. Sessions Judge, Jagtial.  Vice Sri K.Prasad transferred	Deputy Director, Telangana State Judicial Academy, Secunderabad.
10.	Smt A.Nirmala, I Assistant Judge, City Civil Court, Secunderabad.	IX Additional Chief Metropolitan Magistrate, Hyderabad  Post kept vacant	XI Assistant Judge, City Civil Court, Secunderabad.
11.	Smt V.Usha Kranthi, Principal Junior Civil Judge – cum- Metropolitan Magistrate, Rangareddy District at L.B.Nagar.	I Additional Senior Civil Judge-cum-I Additional Assistant Sessions Judge, Hanumakonda.  Vice Sri J.Upender Rao transferred	I Additional Junior Civil Judge-cum-I Additional Metropolitan Magistrate, Rangareddy District at LB Nagar.
12.	Sri P.B.Kiran Kumar, Junior Civil Judge –Cum- Judicial Magistrate of First Class, Chevella, Rangareddy District.	Senior Civil Judge - cum- Assistant Sessions Judge, Huzurabad, Karimnagar District.  Post kept vacant	I Additional Junior Civil Judge-cum-I Additional Judicial Magistrate of First Class, Rangareddy District at Shadnagar.
13.	Smt. Sampath Rao Chandana, Additional Junior Civil Judge –Cum- Judicial Magistrate of First Class (Juvenile Court), Ramannapet, Yadadri Bhongir District.	II Additional Senior Civil Judge-cum-II Additional Assistant Sessions Judge, Hanumakonda  Post kept vacant	Junior Civil Judge -cum- Judicial Magistrate of First Class, Choutuppal, Yadadri Bhongir.
14.	Sri P.Laxmana Chary, Prl. Junior Civil Judge –cum- Judicial Magistrate of First Class, Sangareddy.	Senior Civil Judge - cum-Assistant Sessions Judge, Sircilla.  Vice Smt. Radhika Jaiswal transferred	Special Judicial Magistrate of I Class for trial of cases under Telangana Prohibition & Excise Act-cum-III Additional Junior Civil Judge, Sangareddy.
15.	Smt Shalini Shakelli, I Additional Junior Civil Judge –cum- I Additional Judicial Magistrate of First Class (Juvenile Court), Sangareddy.	Additional Senior Civil Judge-cum- Additional Assistant Sessions Judge, Sangareddy.  Post kept vacant	Special Judicial Magistrate of I Class for trial of cases under Telangana Prohibition & Excise Act-cum-III Additional Junior Civil Judge, Sangareddy.

16.	Smt Manjula Suryawar, Prl. Junior Civil Judge-cum- Judicial Magistrate of First Class (Juvenile Court), Adilabad.	Senior Civil Judge- cum-Assistant Sessions Judge, Nakrekal, Nalgonda District.  post kept vacant	Special Judicial Magistrate of First Class (Mobile) under PCR Act -cum- I Additional Junior Civil Judge, Adilabad.
17.	Sri B.Rama Rao, Prl. Junior Civil Judge-cum- Judicial Magistrate of First Class, Kothagudem, Badradri Kothagudem District.	Principal Senior Civil Judge -cum- Assistant Sessions Judge, Kothagudem.  Vice Smt. G.Bhanumathi Transferred	I Additional Junior Civil Judge-cum-I Additional Judicial Magistrate of First Class (Juvenile Court), Kothagudem.
18.	Smt Gundla Radhika, II Assistant Judge, City Civil Court, Hyderabad	Principal Senior Civil Judge-cum-Assistant Sessions Judge, Mahabubnagar.  Vice Smt. D.Indira transferred	V Assistant Judge, City Civil Court, Hyderabad.
19.	Smt. V.Sowmya, Principal Junior Civil Judge- cum-Judicial Magistrate of First Class, Gajwel, Siddipet District.	XIV Additional Chief Metropolitan Magistrate, Hyderabad  Post kept vacant	I Additional Junior Civil Judge -cum- I Additional Judicial Magistrate of First Class, Gajwel, Siddipet District.
20.	Smt. P.Shirisha, Prl. Junior Civil Judge -cum- Prl. Judicial Magistrate of First Class, Narsampet, Warangal District.	XIV Additional Judge, City Civil Court-cum- XVIII Additional Chief Metropolitan Magistrate, Secunderabad  Post kept vacant	Special Judicial Magistrate of First Class for Trial of cases under Telangana Prohibition & Excise Act - cum- IV Additional Junior Civil Judge, Warangal at Hanumakonda.
21.	Sri N.Syama Sundar, Prl. Junior Civil Judge -Cum- Judicial Magistrate of First Class, Kodad, Suryapet District.	Additional Senior Civil Judge -cum- Additional Assistant Sessions Judge, Bhongir.  Post kept vacant	I Additional Junior Civil Judge-cum-I Additional Judicial Magistrate of First Class, Kodad, Suryapet District.

22.	Sri D.Rama Mohan Reddy, Principal Junior Civil Judge – Cum- Judicial Magistrate of First Class (Juvenile Court), Mulugu.	Principal Senior Civil Judge -cum- Assistant Sessions Judge, Mancherial. Post kept vacant	Additional Junior Civil Judge -cum- Additional Judicial Magistrate of First Class, (Mobile Court), Mulugu.
23.	Smt P.Chandana, Prl. Junior Civil Judge –Cum- Judicial Magistrate of First Class, Siddipet.	Additional Senior Civil Judge -cum- Additional Assistant Sessions Judge, Siddipet.  Vice Sri Milind Kamble transferred	I Additional Junior Civil Judge -cum- I Additional Judicial Magistrate of First Class (Juvenile Court), Siddipet.
24.	Smt. Vindya Naik, VIII Assistant Judge, City Civil Court, Hyderabad.	Senior Civil Judge- cum-Asst. Sessions Judge, Narayanpet.  Vice Sri G.Srinivas transferred	IX Assistant Judge, City Civil Court, Hyderabad.
25.	Sri T.Murali Mohan, Prl. Junior Civil Judge –cum- XI Additional Metropolitan Magistrate, Medchal- Malkajgiri District at Kukatpally.	II Additional Senior Civil Judge-cum-II Addl. Assistant Sessions Judge, Medchal-Malkajgiri District at Kushaiguda.  Vice Sri G.V.Mahesh Nath transferred	I Additional Junior Civil Judge-cum-XII Additional Metropolitan Magistrate, Medchal-Malkajgiri District at Kukatpally.
26.	Smt. A.Swarnalatha, Prl. Junior Civil Judge –Cum- Judicial Magistrate of First Class, Miryalguda, Nalgonda District.	IV Additional Chief Metropolitan Magistrate, Hyderabad  Vice Sri Mudigonda Raju transferred	I Additional Junior Civil Judge-cum-I Additional Judicial Magistrate of First Class, Miryalaguda, Nalgonda District.
27.	Sri Jeevan Suraj Singh, Prl. Junior Civil Judge –cum- Judicial Magistrate of First Class, Shadnagar, Ranga Reddy District.	Senior Civil Judge- cum- Assistant Sessions Judge, Godavarikhani, Peddapally District.  Vice Sri Brungi Srinivasulu transferred	I Additional Junior Civil Judge-cum-I Additional Judicial Magistrate of First Class, Rangareddy District at Shadnagar.

28.	Smt Farheen Kouser, Junior Civil Judge-cum- Judicial Magistrate of First Class, Thungathurthy, Suryapet District.	Senior Civil Judge- cum-Asst. Sessions Judge, Suryapet.  Vice Smt. P.Srivani transferred	I Additional Junior Civil Judge-cum-I Additional Judicial Magistrate of First Class (Juvenile Court), Suryapet.
29.	Sri D.Nageswara Rao, Prl. Junior Civil Judge -Cum- Judicial Magistrate of First Class, Bhongir, Yadadri Bhongir District.	Senior Civil Judge, Metpally, Jagtial District.  Post kept vacant	I Additional Junior Civil Judge -cum- I Additional Judicial Magistrate of First Class (Juvenile Court), Bhongir.
30.	Smt. M.Ushashree, II Additional Junior Civil Judge -cum- II Additional Metropolitan Magistrate (Juvenile Court), Rangareddy District at L.B.Nagar.	Principal Senior Civil Judge -cum- Assistant Sessions Judge, Bhongir  Vice Smt. V.Madhavi Latha transferred	III Additional Junior Civil Judge-cum-III Additional Metropolitan Magistrate, Rangareddy District at LB Nagar.
31.	Smt. Rubina Fatima, III Additional Junior Civil Judge-cum-XIV Additional Metropolitan Magistrate, Medchal-Malkajgiri District at Kukatpally.	Senior Civil Judge - cum-Assistant Sessions Judge, Medak.  Vice Sri Ch. Jitendhar transferred	II Additional Junior Civil Judge-cum- XIII Additional Metropolitan Magistrate, Medchal- Malkajgiri District at Kukatpally.
32.	Smt P.Devi Manasa, II Additional Junior Civil Judge-cum-II Additional Metropolitan Magistrate, Medchal-Malkajgiri District at Kushaiguda.	XI Additional Chief Metropolitan Magistrate, Secunderabad.  Vice Sri K.Kiran Kumar transferred	I Additional Junior Civil Judge-cum-I Additional Metropolitan Magistrate, Medchal-Malkajgiri District at Kushaiguda.
33.	Ms. K.Anitha, Prl.Junior Civil Judge -cum- Prl.Judicial Magistrate of First Class, Narsapur, Medak District.	Senior Civil Judge- cum-Assistant Sessions Judge, Devarakonda, Nalgonda District.  Post kept vacant	I Additional Junior Civil Judge-cum- I Additional Judicial Magistrate of First Class (Juvenile Court), Siddipet.
34.	Sri V.Sanketh Mithra, VII Additional Junior Civil Judge -cum- VII Additional Metropolitan Magistrate, Rangareddy District at Hayathnagar.	XXII Additional Chief Metropolitan Magistrate, Secunderabad  Vice Smt. K.Asha Rani transferred	Principal Junior Civil Judge- cum-XIV Additional Metropolitan Magistrate, Rangareddy District at Hayathnagar.

35.	Dr.Sura Sumalatha, Junior Civil Judge -Cum- Judicial Magistrate of First Class, Alair, Yadadri Bhongir District.	Senior Civil Judge- cum-Assistant Sessions Judge, Kamareddy.  Vice Smt. T.Nagarani transferred	I Additional Junior Civil Judge -cum- I Additional Judicial Magistrate of First Class (Juvenile Court), Bhongir.
36.	Sri M.Venkateswarlu (Meesala), Judicial Magistrate of First Class, Bhadrachalam.	Senior Civil Judge- cum-Assistant Sessions Judge, Vikarabad.  Vice Smt. D.B.Sheetal transferred	I Additional Junior Civil Judge -cum- I Additional Judicial Magistrate of First Class (Juvenile Court), Kothagudem.
37.	Dr. C.Sampath, Prl. Junior Civil Judge -cum- Judicial Magistrate of First Class, Mancherial.	Additional Senior Civil Judge -cum-Assistant Sessions Judge, Mancherial.  Vice Smt. Arpitha Maram Reddy transferred	I Additional Junior Civil Judge -cum- I Additional Judicial Magistrate of First Class (Juvenile Court), Mancherial.
38.	Ms. K.Rani, Junior Civil Judge-cum- Judicial Magistrate of First Class (Juvenile Court), Peddapally.	Additional Senior Civil Judge -cum- Additional Assistant Sessions Judge, Karimnagar.  Post kept vacant	Junior Civil Judge-cum- Judicial Magistrate of First Class, Sultanabad, Peddapally District.

**II**

The following Senior Civil Judges, mentioned in Column Number 2 are transferred and posted to the stations mentioned in Column Number 3 of the corresponding row and further directed to handover charge of their post(s), to the officers mentioned in Column Number 4 of the corresponding row, as directed hereunder, get themselves relieved, proceed to their new stations and take charge of their respective **post(s) from the officer who is holding the post and also the post which his/her predecessor is holding full additional charge**, in consultation with the respective Principal District and Sessions Judges/ Unit Heads.

SL NO	* NAME AND DESIGNATION OF THE OFFICER	POSTED AS	* HAND OVER CHARGE OF HIS/HER POST TO
(1)	(2)	(3)	(4)
1.	Smt. M.Kalpana I Additional Senior Civil Judge -cum- I Additional Assistant Sessions Judge, Khammam.	Principal Senior Civil Judge- cum-Assistant Sessions Judge, Khammam Vice Sri K.V.Chandrasekhar Rao transferred	Smt V.Shiva Ranjani, Senior Civil Judge

2.	Sri K.V.Chandra Shekar Rao Principal Senior Civil Judge -cum- Assistant Sessions Judge, Khammam.	Secretary, District Legal Services Authority, Khammam.  Post kept vacant	Smt. M.Kalpana, Senior Civil Judge
3.	Sri C.Vikram Senior Civil Judge -cum- Asst. Sessions Judge, Jangaon.	Secretary, District Legal Services Authority, Jangaon.  Post kept vacant	Smt. E.Sucharitha, Senior Civil Judge
4.	Smt. G.Kavitha Devi Principal Senior Civil Judge -cum- Assistant Sessions Judge, Gadwal.	Secretary, District Legal Services Authority, Gadwal.  Post kept vacant	Smt.T.Lakshmi, Senior Civil Judge
5.	Sri V.Eshwaraiah XII Additional Chief Metropolitan Magistrate - cum - Special Metropolitan Magistrate for trial of cases under Labour and Factories Act, Hyderabad	V Additional Judge, City Civil Court, Hyderabad  Post kept vacant	Smt. G.Anusha, Senior Civil Judge
6.	Smt. V.Rajani Principal Senior Civil Judge-cum-Asst. Sessions Judge, Wanaparthy	Secretary, District Legal Services Authority, Wanaparthy.  Post kept vacant	Ms. K.Kavitha (Kamalapuram), Senior Civil Judge
7.	Sri M.Sai Kumar Senior Civil Judge-cum- Asst. Sessions Judge, Warangal	Secretary, District Legal Services Authority, Warangal  Post kept vacant	Sri A.Pradeep, Senior Civil Judge
8.	Sri K.Prasad Senior Civil Judge-cum- Asst. Sessions Judge, Jagtial	Secretary, District Legal Services Authority, Jagtial.  Post kept vacant	Sri K.Venkata Mallik Subrahmanya Sarma, Senior Civil Judge
9.	Sri J.Upender Rao I Additional Senior Civil Judge-cum-I Additional Assistant Sessions Judge, Hanumakonda	Principal Senior Civil Judge- cum-Assistant Sessions Judge, Hanumakonda.  Vice MS. Kshama Deshpande transferred	Smt V.Usha Kranthi, Senior Civil Judge



10.	MS. Kshama Deshpande Principal Senior Civil Judge-cum-Assistant Sessions Judge, Hanumakonda	Secretary, District Legal Services Authority, Hanumakonda  Post kept vacant	Sri J.Upender Rao, Senior Civil Judge
11.	Smt. Radhika Jaiswal Senior Civil Judge-cum- Assistant Sessions Judge, Sircilla	Secretary, District Legal Services Authority, Sircilla.  Post kept vacant	Sri P.Laxmana Chary, Senior Civil Judge
12.	Smt. G.Bhanumathi Principal Senior Civil Judge-cum-Assistant Sessions Judge, Kothagudem	Secretary, District Legal Services Authority, Kothagudem.  Post kept vacant	Sri B.Rama Rao, Senior Civil Judge
13.	Smt. D.Indira Principal Senior Civil Judge-cum-Assistant Sessions Judge, Mahabubnagar	Secretary, District Legal Services Authority, Mahabubnagar  Post kept vacant	Smt Gundla Radhika, Senior Civil Judge
14.	Sri Milind Kamble Additional Senior Civil Judge -cum- Additional Assistant Sessions Judge, Siddipet	Principal Senior Civil Judge - cum- Assistant Sessions Judge, Siddipet  Vice Smt. S.Swathi Reddy transferred	Smt P.Chandana, Senior Civil Judge
15.	Smt. S.Swathi Reddy Principal Senior Civil Judge -cum- Assistant Sessions Judge, Siddipet.	Secretary, District Legal Services Authority, Siddipet.  Post kept vacant	Sri Milind Kamble, Senior Civil Judge
16.	Sri G.Srinivas Senior Civil Judge-cum- Asst. Sessions Judge, Narayanpet	Senior Civil Judge-cum-Asst. Sessions Judge, Nirmal.  Vice Smt. Gavvala Radhika transferred	Smt. Vindya Naik, Senior Civil Judge
17.	Smt. Gavvala Radhika Senior Civil Judge-cum- Asst. Sessions Judge, Nirmal	Secretary, District Legal Services Authority, Nirmal.  Post kept vacant	Sri G.Srinivas, Senior Civil Judge

18.	Sri G.V.Mahesh Nath II Additional Senior Civil Judge-cum-II Addl Assistant Sessions Judge, Medchal-Malkajgiri District at Kushaiguda	I Additional Senior Civil Judge -cum- I Additional Assistant Sessions Judge, Medchal-Malkajgiri District at Kushaiguda.  Vice Sri Sattu Ravinder transferred	Sri T.Murali Mohan, Senior Civil Judge
19.	Sri Sattu Ravinder I Additional Senior Civil Judge -cum- I Additional Assistant Sessions Judge, Medchal-Malkajgiri District at Kushaiguda	Principal Senior Civil Judge-cum-Assistant Sessions Judge, Medchal-Malkajgiri District at Kushaiguda  Vice Sri D.Kiran Kumar transferred	Sri G.V.Mahesh Nath, Senior Civil Judge
20.	Sri D.Kiran Kumar Principal Senior Civil Judge-cum-Assistant Sessions Judge, Medchal-Malkajgiri District at Kushaiguda	Secretary, District Legal Services Authority, Medchal Malkajgiri at Kushaiguda  Post kept vacant	Sri Sattu Ravinder, Senior Civil Judge
21.	Sri Mudigonda Raju IV Additional Chief Metropolitan Magistrate, Hyderabad	VII Additional Judge, City Civil Court, Hyderabad  Post kept vacant	Smt. A.Swarnalatha, Senior Civil Judge
22.	Sri Brungi Srinivasulu Senior Civil Judge-cum-Assistant Sessions Judge, Godavarikhani, Peddapally District	Senior Civil Judge-cum-Assistant Sessions Judge, Peddapally  Vice Smt. K.Swapna Rani transferred	Sri Jeevan Suraj Singh, Senior Civil Judge
23.	Smt. K.Swapna Rani Senior Civil Judge-cum-Assistant Sessions Judge, Peddapally	Secretary, District Legal Services Authority, Peddapally.  Post kept vacant	Sri Brungi Srinivasulu, Senior Civil Judge
24.	Smt. P.Srivani Senior Civil Judge-cum-Asst. Sessions Judge, Suryapet	Secretary, District Legal Services Authority, Suryapet  Post kept vacant	Smt Farheen Kouser, Senior Civil Judge

25.	Smt. V.Madhavi Latha Principal Senior Civil Judge -cum- Assistant Sessions Judge, Bhongir	Secretary, District Legal Services Authority, Yadadri Bhongir  Post kept vacant	Smt. M.Ushashree, Senior Civil Judge
26.	Sri Ch. Jitendhar Senior Civil Judge-cum- Assistant Sessions Judge, Medak	Secretary, District Legal Services Authority, Medak.  Post kept vacant	Smt. Rubina Fatima, Senior Civil Judge
27.	Sri K.Kiran Kumar XI Additional Chief Metropolitan Magistrate, Secunderabad	I Additional Judge, City Civil Court, Hyderabad.  Vice Smt. M.Kiran Mahi transferred	Smt P.Devi Manasa, Senior Civil Judge
28.	Smt. M.Kiran Mahi I Additional Judge, City Civil Court, Hyderabad	Secretary, District Legal Services Authority, Hyderabad.  Post kept vacant	Sri K.Kiran Kumar, Senior Civil Judge
29.	Smt. K.Asha Rani XXII Additional Chief Metropolitan Magistrate, Secunderabad	II Additional Chief Metropolitan Magistrate, Hyderabad  Post kept vacant	Sri V.Sanketh Mithra, Senior Civil Judge
30.	Smt. T.Nagarani Senior Civil Judge-cum- Assistant Sessions Judge, Kamareddy	Secretary, District Legal Services Authority, Kamareddy  Post kept vacant	Dr.Sura Sumalatha, Senior Civil Judge
31.	Smt. D.B.Sheetal Senior Civil Judge-cum- Assistant Sessions Judge, Vikarabad	Secretary, District Legal Services Authority, Vikarabad  Post kept vacant	Sri M.Venkateswarlu (Meesala), Senior Civil Judge
32.	Smt. Arpitha Maram Reddy Additional Senior Civil Judge -cum-Assistant Sessions Judge, Mancherial	Secretary, District Legal Services Authority, Mancherial  Post kept vacant	Dr. C.Sampath, Senior Civil Judge

\* **Note:** The Senior Civil Judges at Column No.2 are hereby directed to handover charge of their respective posts to the Senior Civil Judge at Column No.4, mentioned above, and get themselves relieved and assume charge of their new posts.

In case, the above officers from whom they have to handover charge, are either on leave or not available for any other reason, the concerned Prl. District and Sessions Judges, shall make alternative arrangements under intimation to the High Court.

Further, the officers who are holding full additional charge of the post(s) if any are directed to hold the court proceedings at least once in week if the said court is located away from the place they are working as per the convenience of the Bar Association and litigant public in view of the circular instructions issued by the High Court and inform the same to the High Court for information.

- NOTE:
1. All the officers shall get themselves relieved from their present posts on or after 18.10.2024, and take charge of their respective posts at the new station by 24.10.2024.
  2. All the Officers now under orders of transfer and posting are directed to pronounce the judgments/orders which were already reserved and join at their new stations.
  3. All the Officers who are under orders of transfer are hereby directed to inform the High Court about the date of relieving in the previous post and the date of joining in the new post within seven days from the date of joining in the new post.
  4. The downloaded copy from the High Court's Website [www.tshc.gov.in](http://www.tshc.gov.in). is valid for relieving and joining duty.

*Sans*  
*4/10/24*  
**REGISTRAR GENERAL**  
**FAC.REGISTRAR (VIGILANCE)**

**To**

1. The Officers and In-charge Officers.
2. The Prl. Secretary to the Hon'ble the Chief Justice and Personal Secretaries to the Hon'ble Judges (for placing before their Lordship's for kind perusal).
3. The Registrar General and other Registrars, High Court for the State of Telangana at Hyderabad.
4. The Director, Telangana State Judicial Academy, Secunderabad.
5. The Chief Judge, City Civil Court, Hyderabad.
6. The Metropolitan Sessions Judge, Hyderabad.
7. The Chief Judge, City Small Causes Court, Hyderabad.
8. The Member Secretary, Telangana State Legal Services Authority, Hyderabad.
9. **THE PRL. DISTRICT AND SESSIONS JUDGES AND DISTRICT TREASURY OFFICERS:**
  - 1) Adilabad
  - 2) Mancherial
  - 3) Nirmal
  - 4) Rajanna Sircilla
  - 5) Jagtial
  - 6) Karimnagar
  - 7) Bhadradi
  - 8) Peddapalli
  - 9) Nalgonda
  - Kothagudem

- |                      |                        |                 |
|----------------------|------------------------|-----------------|
| 10) Suryapet         | 11) Kamareddy          | 12) Khammam     |
| 13) Mahabubnagar     | 14) Narayanpet         | 15) Wanaparthy  |
| 16) Siddipet         | 17) Sangareddy         | 18) Medak       |
| 19) Jogulamba Gadwal | 20) Medchal-Malkajgiri | 21) Hanumakonda |
| 22) Rangareddy       | 23) Jangaon            | 24) Warangal    |
| 25) Yadadri Bhongir  | 26) Vikarabad          | 27) Mulugu      |

10. The Pay and Accounts Officer, Hyderabad.

11. **THE SECTION OFFICERS :**

- |                             |                     |                     |
|-----------------------------|---------------------|---------------------|
| a) Special Officers Section | b) Vigilance Cell   | c) E-Section        |
| d) Work Review Cell         | e) O.P. Cell        | f) B-Section        |
| g) Accounts Section         | h) Computer Section | i) D-Budget Section |

High Court for the State of Telangana at Hyderabad.

+ **Spare... Concerned Seat.**